in. (a) Annual Report and Accounts of the Goa Shipyard Limited, for the year 1991-92, together with the Audi-tots' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Papers Laid

- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3016/92]
- IV. (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1991-92, together with the Audi tors' Report on the Accounts and the comments of the Comptorller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3015/921
- V. (a) Eighteenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1991-92, together with the Auditors' Report on the Accounts and the Com ments of the Comptroller and Auditor General' of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3014/92]
- VI. (a) Twenty-second Annual Re port and Accounts of the Bharat Dyna mics Limited, Hyderabad, for the year 1991-92, together with the Auditors' Report on the Accounts and the com ments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on working of the above company [Placed in library. See Ni: LT-3012/92]
 - VII. (a) Twenty-eighth Annual Re port and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1991-92, together with the Auditors' Report on the Accounts and the com ments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3011/92]

VIII. (a) Thirty-eighth Annual Report and Accounts of the Bharat Electronics Limited, Bangalore for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

on the Table

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-3013/92]
- I. Report and Accounts (1991-92) the Institute for Defence Studies and Analysis, New Delhi and related papers.
- II. Report (1991-92) of the Himalayan Mountaineering institute, Darjiling and related papers.
- III. Report and Accounts (1991-92) of the Nehru Institute of Mountaineering ..Uttarkash; (U.JP.) and related papers.

SHRI SHARAD PA WAR: Sir, I also lay copy each (in English and Hindi) of the following papers:-

- I. (a) Annual Report and Account. of the Institute for Defence Studies and Analyses, New Delhi, for the year 1991-92, together with the Auditors' Re port on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3019/92]
- II. (a) Annual Report of the Hima layan Mountaineering Institute, Darjeeling, for the year 1991-92.
- (b) Annual Report of the Himalayan Mountaineering Institute, Darjeeling, for the year 1991-92, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute. [Placed in library. See No. LT-2821/92]
- HI. (a) Annual Report of the Nehru Institute of Mountaineering, Uttarkashi (U.P.), for the year 1991-92.
- (b) Annual Accounts of the Nehru Institute of Mountaineering, Uttarkashi (U.P..), for the year 1991-92 and the

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Audit Report thereon. [Placed in Library. See No. LT-2 822/92]

- I. Report and Accounts (1991.92) of the National Projects construction Cor. poration Limited, New Delhi and related papers.
- II. Report and Accounts (1991-92) of the Betwa River Board, Jnansi,- and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): Sir, on behalf of SHRI V C. SHUKLA I lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:-
 - (i) Thirty-fifth Annual Report and Accounts of the National Projects Construction Corporation Limited, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-3094/ 92]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 15 of the Betwa River Board Act, 1976:-
 - (i) Annual Report and Accounts of the Betwa River Board, Jhansi, for the year 1991-92, together with the Audit Report On the Accounts.
- (ii) Statement by Government accepting tht above Report. [Placed in Library. See No. LT-3096/92]
- I. Report and Accounts (1991-92) of the Modern Food Industries (India) Limited, New Delhi and re-Thanjavur and related papers.

II. Report and Accounts (1991-92) of the Paday Processing Research Centre (Tamil Nadu) Society, Thanjav-ur and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GO-MANGO): Sir, I lay on the Table-

- 1. A copy each (in English and Hindi) of the following papers, under sub-sec tion (1) of section 619A of the Companies Act, 1956:-
 - (i) Twenty-seventh Annual Report and Accounts of the Modern Food Industries (India) Limited, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the above Company. [Placed in Library. See No. LT-2964/ 921
- II. A copy each (in English and Hindi) of the following papers:-
- (i) Annual Report and Accounts of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1991-92.
- (ii) Review by Government on (he working of the above Society. [Placed in Library. See No. LT-2968/92]

Report (1981 92) of the Central Pollution Control Board, Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF. FAIRS AND MNISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, on behalf of SHRI KAMAL NATH I lay on the Table, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974, a copy (in English and Hindi) of the Annual Report of the Central Pollution Control Board, Delhi for the year 1991-92.

[Placed in Library. See No. LT-3133/92]